

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

NO
stoppage of
increment
(penalty)

④

O.A. No.
~~AXX~~

396 of 1989

DATE OF DECISION 3.2.1993.

Shri G.Mookherjea Petitioner

Party in Person. Advocate for the Petitioner(s)

Versus

Union of India & Ors. Respondent

Shri R.A.Mishra Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. N.V.Krishnan : Vice Chairman

The Hon'ble Mr. R.C.Bhatt : Member (J)

1. Whether Reporters of local papers may be allowed to see the Judgement? ✓
2. To be referred to the Reporter or not? ✓
3. Whether their Lordships wish to see the fair copy of the Judgement? ✓
4. Whether it needs to be circulated to other Benches of the Tribunal? ✓

Shri G.Mookherjea,
1, Baghira Apartments,
E 5, Arera Colony,
Bhopal.

...Applicant.

(Party in Person)

Versus.

1. Union of India,
Notice to be served through
Respondent no.2,

National Research Centre,
for Groundnut,
PO : Timbawadi,
JUNAGADH - 362 015.

2. Dr.P.S.Reddy, Director,
N.R.C.G.
PO : Timbawadi
Judagadh - 362 015.

...Respondents.

(Advocate : Mr.R.A.Mishra)

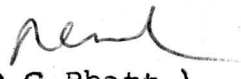
ORAL JUDGMENT


O.A.NO.396 of 1989.

Dated : 03.02.1993.

Per Hon'ble Mr.N.V.Krishnan : Vice Chairman

The applicant filed this application against the impugned order dated 13.3.1987, Annexure-A/2, imposing the minor penalty of withholding the next increment falling due ^{without cumulative effect} for one year. As the case was taken up a ~~after~~ after a long interval, notice was issued to the applicant about the hearing on 19.11.1992. The applicant appeared in person and Ms. Vasavadahta Bhatt, proxy for Mr.R.A.Mishra, counsel for the respondent, was also present. The matter was part heard on that day. Thereafter, successively, this case has been listed ~~for~~ for hearing on 07.12.1992, 18.1.1993, and today, i.e., 3.2.1993, to complete the hearing. The applicant ^{was} is not present. Shri R.A.Mishra, learned counsel for the respondent is present. In the circumstances, we dismiss this case in default of applicant's appearance.


(R.C.Bhatt)
Member(J)


3.2.93
(N.V.Krishnan)
Vice Chairman

AIT

on the date
as well as
today